

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 325/2004

Tuesday, this the 17th day of February, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Dr. Jugal Prasad Bordalai
Scientist 'C', Solid State Physics Lab
PO Timarpur, Delhi-54

..Applicant

(By Advocate: Shri P.K.Goswami)

Versus

1. Union of India represented by
Scientific Advisor to RM (Raksha Mantri) &
Director General
Defence Research & Development
Organization (DRDO), Sena Bhawan,
New Delhi-11

2. Rear Admiral S. Mahapatra (IN)
Director, Naval Science &
Technology Lab (NSTL)
PO Gopalpatnam, Visakhapatnam-530027

3. Dr. V. Bhujanga Rao, Scientist "G"
Naval Science & Technology Lab (NSTL)
PO Gopalpatnam
Visakhapatnam-530027

..Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal:

Learned counsel for applicant states that he would like to file a petition after the revision is decided by the President and as for present, subject to aforesaid, he does not press the present petition.

2. Allowed as prayed. Petition is dismissed as withdrawn with liberty to approach this Tribunal as and when the revision is decided.

1/2
(S. K. Naik)
Member (A)

/sunil/

Ag
(V. S. Aggarwal)
Chairman